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GOVERNMENT OF INDIA MINISTRY OF DEFENCE

ARMED FORCES TRIBUNAL, REGIONAL BENCH, CHANDIGARH

Phone: 0172-2923652 Fex: 0172-2923614 Armed Forces Tribunal Regional Bench, Chandigarh Tank TCP, Chandimandir Haryana-134107

AFTICHBIESTTI 271

Dated 2 March, 2025

CIRCULAR

Applications are invited from the eligible candidates, who fulfill the eligibility criteria mentioned below, for engagement as Consultants against the below montioned posts in the Armed Forces Tribunal, Regional Bench, Chandigarh, for a period of one year or till the said costs are filled up by regular mode of appointment/recruitment at a fixed monthly remuneration given against the post:-

S! No.	Name of the Post	No. of Posts	Monthly Consolidated Remuneration	Eligibility Conditions		
en e	Principal Private Secretary	01	Rs 80,000/-	Retired Government servants (Stenographers) from the Central Government, State Government, Supreme Court, High Courts, Districts Courts or Statutory/Autonomous Bodies having pensionary benefits:-		
er en sentrementation en				(a) holding analogous post in Level 11 of Pay Matrixon regular basis in the parent cadre or department; or (b) with six years regular service in the parent cadre or Department in posts in level 8 of the Pay Matrix; or		
and other springs are not a spring the springs and the springs are not a springs and the springs are not a springs are n	The state of the s			(c) with seven years in regular service in the parent cadre or Department in posts in level 7 of the Pay Matrix.		
Available of Abstract of the A	Name damento con esta de la constanta con esta della constanta con esta della constanta constanta con esta de la constanta con esta de la constanta con esta de la constanta con esta della constant			Desirable: Knowledge in computer cperation.		

- Consultant should be well acquainted with the functioning of the Central Government or its departments and various rules/regulations issued by the Central Government, from time to time.
- 3. Apart from the monthly consolidated remuneration, as mentioned above, subject to TDS, Consultant shall not be entitled to any kind of allowances such as Dearness Allowance, Conveyance Allowance, House Rent Allowance or any other facilities like Residential Accommodation, Personal Staff, Transport, CGHS and Medical Reimbursement, etc.
- 4. Consultant to be engaged on full time basis shall not be permitted to take up any other assignment during the period of their consultancy in the Armed Forces Tribunal, Regional Bench, Chandigarh.

- Consultants shall be eligible for 11/2 leave for each completed month of his/her term as .5. Consultant on Pro rata Basis. The unavailed leave will not be carried over to the next term.
- The engagement of Consultants is purely contractual in nature initially for a period of one year, which may be extended, subject to approval of the competent authority.
- The engagement of Consultants can be terminated at any time without assigning any reason whatsoever. However, if the Consultant is not willing to work for any reason whatsoever, he/she will have to give at least one month's notice to the office. The decision of the HoD, Regional Bench, Chandigarh, shall be final in all respects.
- Consultants shall follow the normal working hours as prescribed from 09.30 a.m. to 05.30 However, as per exigencies, he may be required to sit late to complete the time bound p.m. work.
- Maximum age limit for engagement as Consultant shall not exceed 65 years as on the 9. closing date of receipt of applications.
- The applications in the prescribed pro forma (Annexure-1) of the eligible candidates, who meet the criteria, may be forwarded to the Registrar, Armed Forces Tribunal, Regional Bench, Chandigarh, Near Tank TCP Chandimandir by 01st April 2025 alongwith copies of PPO and other testimonials/certificates in support of their candidature.
- The applications received without supporting documents, photograph, unsigned and incomplete in any manner or if any information furnished is found false or if applicant has suppressed any material information, the application of such candidate shall be rejected
- Number of vacancies reflected above may vary. 12.

No TA/DA shall be payable to the candidates for appearing in the interview 13.

> (Ruchi/\$onkar) Registrar I/C

Distribution:-

The Secretary General, Supreme Court of India.

The Registrar General, High Court of Punjab & Haryana, Chandigarh

The Registrar General, High Court of H.P., Shimla.

The Under Secretary, MoD, AFT Cell, South Block, New Delhi. 4. 5.

The Principal Registrar, Central Administrative Tribunal, New Delhi.

The Registrar, CAT, Chandigarh Bench, Sector -17, Chandigarh. 6.

- Income Tax Appellate Tribunal, Kendriya Sadan, Sector 9A, Chandigarh 160009 7. 8.
- The Chief Secretary, Govt. of Punjab, Punjab Civil Sectt., Chandigarh 9.
- The Chief Secretary, Govt. of Haryana, Haryana Civil Sectt., Chandigarh The Chief Secretary, Govt of H.P., Shimla, H.P. Sectt. Shimla - 171002 10.
- HQs Western Command (A), Chandimandir 11.
- HQs Western Command (JAG), Chandimandir 12.
- SO (IT) AFT, RB, Chandigarh for uploading in own website. 13.

Copy to:-

The Principal Registrar I/C, Armed Forces Tribunal, Principal Bench West Block-VIII, Sector-1 R.K. Puram, New Delhi - 110 066

- for information with reference to your office letter No 1(64)/2009/PPS/AFT/PB/Admn-II Vol.II dated 19 March, 2025 and for uploading please.

Annexure-1

Latest photograph duly self attested.

APPLICATION FORMAT FOR CONSULTANT

	1.	Name in full (BLOCK LETTER)		the control of the co	a igalisky attributedominy styli mijeray	alan dan dan kembangan dan dan dan dan dan dan dan dan dan d			
	2.	Father's Name	hand and a state processed a said and are a said of leader Constituting States (Add		e santinari peruha industriana productivi da				
	3.	Address for Correspondence with Pin Code							
-	4.	Mobile No. & email.id				i i			
	5.	Date of Birth (Age as on closing date of receipt of application).			- 04 - 14 - 14 - 14 - 14 - 14 - 14 - 14				
	6.	Date of Superannuation from Govt. Service							
	7.	Designation and post at the time of retirement	***************************************						
	8.	Name & Address of last office from where retired				the first the second			
	9.	Basic pension drawn (PPO Copies to be attached)							
	10.	Last pay drawn at the time of retirement							
- Wal	11.	Pay Level as per Pay Matrix of 7 th CPC at the time of retirement	I The second	aut of the second					
	12.	Educational Qualification							
	13.	Brief particulars of work experience in Govt. Service for last 10 years							
	(Attach a separate sheet) as per following	ing format.						
		ISTRY/DEPARTMENT/ SANISATION	POST HELD	PERIOD	,	NATURE WORK	OF		
1	14.	Details of present employment (Wherever applicable)							
	15.	Additional relevant information if suitability for the said engagement sheet, if necessary)	any in support of y						
	I,son/daughter of					he	ereby		
that furt and aga	her de I read ainst n	ne statements in this application are treclare that I was clear from vigilance by to accept the terms and conditions one will be taken by the concerned authors guilty of any type of misconduct.	ue and complete to angle at the time of of engagement of co	the best of retirement.	my knov I have also un	wledge and bel read this docu derstand that a	lief. I		
Pla	ce:			Signa	Signature of candidate				
Date:				Name	Name				